

THE SIKKIM MUNICIPALITIES (AMENDMENT) BILL, 2021
[BILL NO. 07 OF 2021]

A

Bill

further to amend the Sikkim Municipalities Act, 2007 (Act No. 5 of 2007).

Be it enacted by the Legislature of Sikkim in the Seventy-second Year of the Republic of India as follows:

- Short title and commencement** 1. (1) This Act may be called the Sikkim Municipalities (Amendment) Act, 2021.
- (2) It shall be deemed to have come into force on the 22nd day of February, 2021.
- Amendment of section 8** 2. In the Sikkim Municipalities Act, 2007 (hereinafter referred to as the "said Act"), in clause (a) of section 8, for the word "seventeen", the word "nineteen" shall be substituted.
- Amendment of section 13** 3. In the said Act, in section 13, in the existing Table, against Municipal Corporation, under the column "Maximum Number", for the figure "17", the figure "19" shall be substituted.
- Repeal and saving** 4. (1) The Sikkim Municipalities (Amendment) Ordinance, 2020 (04 of 2020) shall be deemed to have repealed on the date of commencement of this Act.
- (2) Notwithstanding such repeal, anything done or any action taken in exercise of the powers conferred by or under that Ordinance shall be deemed to have been done or taken in exercise of the power conferred by or under this Act as if this Act was in force on the day on which such thing was done or such action was taken.

STATEMENT OF OBJECTS AND REASONS

Whereas, considering the various factors determining the number of wards, such as, increase in dwelling pattern in the Gangtok Municipal Corporation, the State Government has deemed it necessary and expedient to review and increase the number of wards from the existing 17 (seventeen) to 19 (nineteen) wards.

With this object in view, the Bill has been framed.



(ARUN KUMAR UPRETI)
MINISTER-IN-CHARGE
URBAN DEVELOPMENT DEPARTMENT

Arun Kumar Upreti
MINISTER
Urban Development and
Food & Civil Supplies Department
Government of Sikkim

FINANCIAL MEMORANDUM

-NIL-

MEMORANDUM REGARDING DELEGATED LEGISLATION

-NIL-



(SARALA RAI), IAS
SECRETARY-IN-CHARGE
URBAN DEVELOPMENT DEPARTMENT
SECRETARY
Urban Development Deptt
Govt of Sikkim Gangtok